

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.07.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

01:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 151 of 2021	Lotus City Plot Buyers Welfare Association Vs. Three C Homes Pvt. Ltd. & Ors. With	Piyush Singh	Saikrishna Rajagopal SumeshDhawan-R1 Vijay Saxena-R24
2.	Comp. App. (AT) (Ins) No. 193-194 of 2021	Gaurav Katiyar Vs. Sandeep Goyal & Ors. With	Rishabh Jain	Abhishek Anand-R1- R8 & R10-R21 Nikhil Verma-R22 Ishaan Chakrabarti- R23
3.	Comp. App. (AT) (Ins) No. 205 of 2021	Ace Infracity Developers Pvt. Ltd. Vs. Three C Homes Pvt. Ltd. & Ors.	Ishaan Chakrabarti	Sumesh Dhawan Rishabh Jain-R1 Nikhil Verma-R2 Abhishek Anand- R3-R10 & R12-R23

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